

[Dr. B. Gopala Reddi]

(h) G.S.R. 1212 dated the 15th October, 1960. [Placed in Library. See No. LT-2436/60].

(v) A copy of each of the following Notifications making certain further amendments to the Medicinal and Toilet Preparations (Excise Duties) Rules, 1956, under sub-section (4) of Section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955:—

(a) G.S.R. 1006 dated the 3rd September, 1960.

(b) G.S.R. 1178 dated the 8th October, 1960. [Placed in Library. See No. LT-2437/60].

(vi) A copy of Notification No. G.S.R. 1044 dated the 10th September, 1960 under Sub-section (4) of Section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT-2437/60].

(vii) A copy of Notification No. G.S.R. 1090 dated the 15th September, 1960 issued under Indian Income-tax Act, 1922. [Placed in Library. See No. LT-2438/60].

(viii) A copy of the Report of Rehabilitation Finance Administration for the half-year ended the 30th June, 1960 under sub-section (2) of Section 18 of the Rehabilitation Finance Administration Act, 1948. [Placed in Library. See No. LT-2439/60].

AMENDMENTS TO DELHI SALES TAX RULES

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy of Notification No. F. 3(42)/60-Fin.(E) published in the Delhi Gazette dated the 22nd September, 1960 making certain amendments to the Delhi Sales Tax Rules, 1951, under sub-section (4) of Section 26 of the Bengal Finance (Sales Tax) Act,

1941 as extended to the Union Territory of Delhi. [Placed in Library. See No. LT-2440/60].

12.11 hrs.

COMMITTEE ON PRIVATE MEM- BERS' BILLS AND RESOLUTIONS

SEVENTY-FIRST REPORT

Sardar Hukum Singh (Bhatinda): Sir, I beg to present the Seventy-first Report of the Committee on Private Members' Bills and Resolutions.

BUSINESS ADVISORY COMMITTEE

FIFTY-SIXTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Fifty-sixth Report of the Business Advisory Committee presented to the House on the 15th November, 1960."

Mr. Speaker: The question is:

"That this House agrees with the Fifty-sixth Report of the Business Advisory Committee presented to the House on the 15th November, 1960".

The motion was adopted.

12.12 hrs

COMPANIES (AMENDMENT) BILL—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Nityanand Kanungo on the 15th November, 1960, namely:—

"That the Bill further to amend the Companies Act, 1956, as reported